



Completion of Recovery Certificate No. 8737 of 2025 against 1. 3M Team Research Private Limited (PAN: AAACZ5112B), 2. Rakesh Sethi (PAN: ATIPS2321R), 3. Pramod Jain (PAN: AOAPJ9120L) in the matter of Unregistered Portfolio Management Service by 3M Team Research Private Limited.

Recovery Certificate No. **RC 8737 of 2025** dated **May 23, 2025** was drawn against **1. 3M Team Research Private Limited (PAN: AAACZ5112B), 2. Rakesh Sethi (PAN: ATIPS2321R), 3. Pramod Jain (PAN: AOAPJ9120L)** for a sum of **Rs. 13,41,000/- (Rupees Thirteen Lakh Forty-One Thousand only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Whole Time Member vide Order No. **WTM/AB/WRO/WRO/18254/2022-23** dated **04/08/2022** in the matter of Unregistered Portfolio Management Service by 3M Team Research Private Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

24.03.2026
Ahmedabad



Pooja Dhingraa

RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingraa
वसुली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad